NHRC notice to govt over 'soldier in Pak prison since 1965 war'

Bhubaneswar: National Human Rights Commission (NHRC) has asked the Centre to submit reports within four weeks on claims that an Army iawan from Odisha untraced since the 1965 war is languishing in a Pakistan prison. If true. Ananda Patri would be 95 now, reports Hemanta Pradhan. NHRC's notices to the ministry of home affairs (MHA) and ministry of external affairs (MEA) on Ananda come 59 years since his disappearance and 21 years after his family claimed having seen his photo in a newspaper as an "Indian prisoner of war" in Pakistan. Friday's notices follow a petition by Radhakanta Tripathy, a rights activist and lawyer helping the soldier's family.

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Ananda's family thought he had died in the war till his son Bidyadhar (68) claimed to have seen the photo in 2003 as a prisoner in Kot Lakhpat Central Jail, Lahore. Ananda, a native of Kalyani village in Bhadrak district's Dhamanagar area, was a sepoy in the Army's Corps of Engineers Personnel. He had also fought in the 1962 war with China.

Family members claim they came to know that Ananda lost his memory, referring to himself as "Nasim Gopal". After all efforts to get him back failed, they approached NHRC in 2021 through lawyer Radhakanta.

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NHRC notice to government over soldier in Pakistan prison since 1965 war

https://timesofindia.indiatimes.com/india/nhrc-notice-to-government-over-soldier-in-pakistan-prison-since-1965-war/articleshow/108374144.cms

BHUBANESWAR: Fifty-nine years since he went missing after the India-Pakistan war and 21 years after his photograph surfaced in a newspaper advertisement, the NHRC has sent fresh notice to the ministry of home affairs (MHA) and ministry of external affairs (MEA) to submit action taken reports within four weeks about Indian Army jawan Ananda Patri, said to be in a Pakistan prison since 1965.

Friday's directive comes following a fresh petition submitted by rights activist and lawyer Radhakanta Tripathy on the basis of a letter sent to the secretary of Zilla Sainik Board, Balasore, by Dhamanagar police station on February 19.

Ananda, a native of Gandhighat Sasan under Dhusuri block of Bhadrak district, was a sepoy in the Corps of Engineers Personnel. He was part of the 1962 and 1965 wars against China and Pakistan. Ananda did not come back home after the 1965 war. Family members thought he had died in the war till his son Bidyadhar came across his father's photograph in a newspaper advertisement in 2003 regarding an Indian prisoner of war languishing in Kot Lakhpat Central Jail, Lahore, Pakistan.

Family members came to know Ananda had lost his memory and had been referring to himself as Nasim Gopal. After all efforts to get him back failed, the NHRC was approached in 2021 through Radhakanta. Acting on the petition, the NHRC had directed the MEA to take appropriate action in this matter. However, the ministry stated in its reply that it is the responsibility of the defence ministry as Ananda was with the Indian Army. The case was closed on August 25 last year but has been opened again following Radhakanta's fresh plea.

If alive, Ananda would be 95-year-old now. Family members stay in Kalyani village under Dhamanagar block of Bhadrak district and are still waiting for Ananda's return.

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मानव जीवन की सुरक्षा पर राष्ट्रीय मानवाधिकार आयोग पहुंचा मामला

https://citynewsrajasthan.com/panther-reached-the-center-of-bundi-city-forest-officials-kept-sleeping-panic-spread-among-people

बूंदी। रिववार सुबह बूंदी शहर बीचों बीच खोजा गेट से आगे कुंभा स्टेडियम रोड़ पर वन्य जीव पेंथर (wild animal panther) के पहुँचने से सनसनी फैल गयी। कुंभा स्टेडियम रोड़ पर निकलते हुये पैंथर एक मकान के सीसीटीवी कैमरे में भी कैद (Panther also captured in CCTV camera of a house) हो गया। हालांकि देर शाम तक वन विभाग की टीम पैंथर को तलाशती रही लेकिन उसकी कहीं कोई मुवमेंट नजर नहीं आई।

मानवाधिकार आयोग से शिकायत

अभ्यारण्य क्षेत्र से जिला मुख्यालय के बीचोबीच वन्यजीव पैंथर के पहुंचने पर मानव जीवन को खतरे (Danger to human life) का मामला राष्ट्रीय मानवाधिकार आयोग तक पहुंच गया है।राजस्थान प्रदेश कांग्रेस कमेटी के सदस्य चर्मेश शर्मा ने इस मामले में राष्ट्रीय मानवाधिकार आयोग के अध्यक्ष के नाम शिकायत दर्ज करवाते हुये इसे मानव जीवन के लिये गम्भीर खतरा बताते हुये वन्य जीवो से बूंदी के लोगों की सुरक्षा सुनिश्चित करने की मांग की है।

मानव जीवन सुरक्षा सर्वा परि हो -चर्मेश शर्मा

मानवाधिकार आयोग के अध्यक्ष के नाम दर्ज चर्मेश शर्मा ने कहा कि मानव जीवन की सुरक्षा को सविच्य प्राथमिकता दी जानी चाहिये।वन विभाग की लापरवाही से पैंथर अभ्यारण्य क्षेत्र से शहर के बीचोबीच पहुंच गया यह दुर्भाग्यपूर्ण है।

जाँच और कार्यवाही की मांग

शर्मा ने कहा कि ऐसी व्यवस्था की जानी चाहिये कि मानव जीवन के लिये हिंसक वन्य जीव जिला मुख्यालय से सुरक्षित दूरी पर रहे और किसी भी कीमत पर वन्य क्षेत्र से बाहर निकलकर मानव बस्ती शहर या गाँव जहाँ मानव जीवन का निवास है वहाँ पर न पहुंच पाये। इस सारे मामले की जाँच और दोषियों के विरुद्ध कड़ी कार्यवाही होनी चाहिये। उन्होंने सवाल उठाया कि क्या कारण रहे कि पेंथर जैसा हिंसक वन्य जीव बूँदी जिला मुख्यालय पर शहर के बीचोबीच पहुंच गया और वन विभाग के अधिकारी कुम्भकरणी नींद सोते रहे।

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पश्चिम बंगाल संदेशखाली में हो रहे अमानवीय अत्याचारों के विरोध में आवाज उठाती राष्ट्र सेविका समिति

https://www.sudarshannews.in/news-detail.aspx?id=103139

पश्चिम बंगाल के संदेशखाली में महिलाओं पर हो रहे अत्याचार अत्यंत खेदजनक जनक हैं। यह गंभीर चिंता का विषय है।

पश्चिम बंगाल के संदेशखाली में महिलाओं पर हो रहे अत्याचार अत्यंत खेदजनक जनक हैं। यह गंभीर चिंता का विषय है। दुर्भाग्य से राज्य की मुख्यमंत्री स्वयं एक महिला होने के उपरांत भी वहां महिलाओं के विरुद्ध हो रहे इन अपराधों पर कोई कार्यवाही नहीं हो रही है।

त्रिधाराओं की विश्व में प्रतिस्थापना करने वाले सोनार बंगला में निरीह, निरपराध महिलाओं का शोषण और दर्दनाक उत्पीड़न सर्वथा निंदनीय है।

पिछले कुछ वर्षों से 24 परगना जिले के इस सीमावर्ती क्षेत्र में सामाजिक ताना-बाना छिन्न-भिन्न होता दिखाई दे रहा है।

अराजकता का माहौल, असामाजिक तत्वों की सक्रियता, अवैध घुसपैठ और जनसंख्या को असंतुलित करने के प्रयास राष्ट्र की सुरक्षा के लिए अत्यंत पीड़ादायक है। उच्चतम न्यायालय की खंडपीठ, राष्ट्रीय महिला आयोग, राष्ट्रीय मानवाधिकार आयोग, राष्ट्रीय अनुसूचित जाति आयोग इन सभी कानून व्यवस्था को बहाल रखने वाली संस्थाओं द्वारा कड़े शब्दों में लताड़े जाने के बाद भी राज्य सरकार की ओर से कोई भी कार्यवाही ना होना और अपराधियों को पकड़ने का प्रयास भी ना करना बल्कि पूरे मामले को सांप्रदायिक रंग चढ़ाने का प्रयास करना राज्य सरकार की हीन मानसिकता का परिचायक है।

राज्य प्रशासन महिलाओं का संरक्षण करने में और उनको सामाजिक न्याय दिलाने में असफल रहा है। महिलाओं पर बार-बार बलात्कार और उनका यौन उत्पीड़न करने के आरोपी शाहजहां शेख जैसे अपराधियों को राज्य सरकार का आश्रय मिल रहा है ऐसा प्रतीत हो रहा है तभी ऐसा जघन्य कृत्य करने के एक महीने के बाद शाहजहां शेख की गिरफ्तारी संभव हो पाई है। अर्थात राज्य सरकार ने शाहजहां शेख को बचाने की हर संभव कोशिश की थी।

सभ्य समाज का मस्तक लज्जा से झुका देने वाली इस दुर्भाग्यपूर्ण स्थिति के लिए राष्ट्र सेविका सिमिति का यह अखिल भारतीय कार्यकारी मंडल पश्चिम बंगाल सरकार की कड़ी आलोचना करता है एवं उन पीड़ित महिलाओं के प्रति अपनी संवेदना व्यक्त करते हुए केंद्र सरकार, पुलिस एवं जांच एजेंसियों से निवेदन करता है कि सभी अपराधियों को कठोरतम दंड दिया जाए। साथ ही पीड़ित महिलाओं के शारीरिक और मानसिक उपचार की ओर व उनके पुनर्वास की व्यवस्था की जाए।

SUDARSHAN NEWS, Online, 11.3.2024

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अमानवीय अत्याचार की भोग बनी अपनी पीड़ित भिगनी के कष्टों के प्रित संवेदना व्यक्त करते हुए राष्ट्र सेविका सिमित उन्हें यह आश्वासन देना चाहती है कि इस हतभागी स्थिति में हम आपके साथ हैं। अन्याय के प्रित निडर होकर आवाज़ उठाने के आपके साहस पर हमें अभिमान है। इसी भावना को मन में रखकर पश्चिम बंगाल और देशभर की सेविकाएं अपनी इन बहनों की यथासंभव सहायता के लिए तत्पर हैं।

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अभाविप ने संदेशखाली में महिलाओं के खिलाफ की गई बर्बरता का विरोध करते हुए की न्याय की मांग

https://udaipurkiran.in/hindi/abvp-protested-against-the-brutality-against-women-in-sandeshkhali-and-demanded-justice/

अभाविप ने कहा- महिलाओं के खिलाफ अमानवीय अत्याचार सहन नहीं करेंगे

Guwahati, 10 मार्च. अखिल भारतीय विद्यार्थी परिषद (अभाविप) ने आज यहां एक विरोध मार्च के जिरए West Bengal के नॉर्थ 24 परगना ज़िले के संदेशखाली क्षेत्र में महिलाओं के साथ हुए अमानवीय अत्याचार की घोर निंदा की है. अभाविप ने कहा कि यह दुष्ट कृत्य State government द्वारा पोषित अपराधियों द्वारा संदेशखाली के लोगों को प्रताड़ित कर महिलाओं के मान-सम्मान का हनन किया गया है. यह कृत्य दुखद है और मानवता को शर्मसार करता है.

अभाविप की Guwahati महानगर इकाई ने आज Guwahati क्लब से दिघलीपुखरी तक एक प्रदर्शन मार्च का आयोजन किया, जिसमें संदेशखाली के लिए न्याय की मांग के साथ सैकड़ों छात्रों ने अभाविप का ध्वज और पोस्टर लेकर भाग लिया. प्रदर्शन मार्च के बाद, West Bengal की Chief Minister ममता बनर्जी का पुतला दहन किया गया. अभाविप Guwahati महानगर के student नेताओं ने अपने बयान में संदेशखाली में शर्मनाक घटनाओं के लिए अपनी गहरी चिंता व्यक्त की, जहां मानवता को कलंकित किया गया है. उन्होंने इस घोर अपराध की आलोचना की जो महिला Chief Minister के नेतृत्व में हो रही है. उन्होंने कहा कि यह सचमुच शर्मनाक है.

West Bengal के राज्यपाल आनंद बसु ने 10 फरवरी को क्षेत्र की यात्रा के दौरान West Bengal में मौजूदा अनैतिक गतिविधियों का पर्दाफाश किया. चर्चा के दौरान, कई घिनौनी घटनाएं सामने आए हैं कि कैसे शासक पार्टी के नेताओं ने हिंदू घरों से नाबालिग लड़कियों और महिलाओं की पहचान कर उन्हें अपहृत किया, उन्हें पार्टी कार्यालय ले गये और उन पर घिनौने कृत्य किया. पीड़ितों में से अधिकांश अत्यंत पिछड़ी जातियों और अनुसूचित जनजातियों से संबंधित है. पीड़ितों के परिवारों को संदेशखाली से भागना पड़ रहा है जिन्हें इस प्रकार के नारकीय घटनाओं और उन पर किये गए अत्याचारों से भयभीत करके डराया गया है. आज संदेशखाली में हजारों महिलाएं, West Bengal महिला Chief Minister के संरक्षण में वर्षों से शारीरिक और मानसिक रूप से प्रताड़ित होकर, State government के खिलाफ विरोध प्रकट करने के लिए आगे आई हैं.

अभाविप ने मांग की है कि सत्ताधारी पार्टी के नेताओं द्वारा संदेशखाली की महिलाओं का शोषण किया जा रहा है, उन्हें उचित न्याय प्रदान करने के लिए राज्यपाल, राष्ट्रीय महिला आयोग, राष्ट्रीय मानवाधिकार आयोग, राष्ट्रीय अनुसूचित जनजाति आयोग और राष्ट्रीय अनुसूचित जातिय आयोग से तत्काल हस्तक्षेप की मांग की है.

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अभाविप ने राज्य Police द्वारा इस मामले में उचित कानूनी कार्रवाई न करने को लेकर भी Police की निंदा की है.

अभाविप Guwahati महानगर इकाई ने जिलाधिकारी के माध्यम से राष्ट्रपति को पहले ही ज्ञापन प्रेषित किया है, जिसमें प्रमुख मुद्दों पर ध्यान आकृष्ट किया गया है. अभाविप Guwahati महानगर इकाई ने उक्त घटना की जांच की मांग की है जो मानव समाज को शर्मसार किया है, जिससे पीड़ितों को न्याय मिल सके.

आज के विरोध प्रदर्शन में अभाविप के प्रदेश सह संगठन मंत्री सीमांत कुमार बैश्य, एसडब्ल्यूसी सदस्य पम्पी किलता, Guwahati महानगर मंत्री स्वप्ननिल हालोई, महानगर सह मंत्री अंचित गोस्वामी और हैंडिक कॉलेज के अध्यक्ष ज्योतिष्मिता डेका, त्रिष्णा डेका, सलमा सुल्तान ने प्रमुख रूप से भाग लिया.